

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

Petition No.41/2008

In the matter of

Petition for sale of power in to the Western Regional grid as unscheduled interchange.

And in the matter of

Jindal Power Limited, Mumbai **Petitioner**

Vs

1. Western Regional Grid Committee, Mumbai
2. Western Regional Load Despatch Centre, Mumbai
3. Power Grid Corporation of India Limited, Gurgaon **Respondents**

Following were present:

1. Shri Avanish Verma, JPL
2. Shri Abhay Kumar, JPL
3. Shri R.C.Gupta, JPL

**ORDER
(DATE OF HEARING: 27.5.2008)**

The representative of the applicant seeks to withdraw the application with liberty to make a fresh application, if necessary. A similar request has been made on behalf of the applicant in the letter dated 26.5.2008.

2. In view of the request, the application is disposed of as withdrawn, with liberty to the applicant to make a fresh application if so advised, in accordance with the law.

Sd/-
(R. KRISHNAMOORTHY)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

New Delhi dated the 27th May 2008